

ABSTRACT

COVID-19 pandemic – Certain medical items – Declared as essential Article and maximum retail price fixed – Notification – Issued.

HEALTH AND FAMILY WELFARE (M1) DEPARTMENT

G.O. (D) No. 695

Dated : 04.06.2021 பிலவ, வைகாசி – 21

திருவள்ளுவர் ஆண்டு 2052

Read:

From the Director of Drugs Control, letter No.5910/E1/2020, dated 15.05.2021

ORDER:

The Director of Drugs Control has informed the Government that in order to ensure the availability of essential medical items during the COVID-19 pandemic at reasonable prices to the common man, it is necessary to declare certain items as essential articles under the Tamil Nadu Essential Articles Control and Requisitioning Act, 1949 (Tamil Nadu Act XXIX of 1949) and to fix the maximum retail price for the same.

2. The following notification will be published in the Tamil Nadu Government Gazette, extraordinary, dated 04.06.2021:-

NOTIFICATION

Under clause (a) of section 2 read with clause (b) of sub-section (2) of section 3 of the Tamil Nadu Essential Articles Control and Requisitioning Act, 1949 (Tamil Nadu Act XXIX of 1949), the Governor of Tamil Nadu hereby declares the following medical items specified in column (2) below, as essential articles to be sold at the maximum retail price specified in column (3) thereof:

S. No. (1)	Medical Items (2)	Maximum Retail Price (Rs) (3)
1.	Hand Sanitizer (200ml) (the prices of other quantities of hand sanitizer shall be fixed in the proportion of these prices.)	110.00
2.	N 95 Mask (per Unit)	22.00
3.	Surgical Mask -2ply (per piece)	03.00
4.	Surgical Mask-3ply (per piece)	04.00

5.	Surgical Mask-3ply with a layer of melt	04.50
	blown non-woven fabric	
	(per piece)	
6.	PPE Kits (per Unit)	273 .00
7.	Disposable Apron (per Unit)	12.00
8.	Surgical Gown (per Unit)	65.00
9.	Sterile Gloves (per Unit)	15 .00
10.	Examination Gloves (per Unit)	05.75
11.	Non-rebreather Mask (per Unit)	80.00
12.	Oxygen Mask (per Unit)	54.00
13.	Flow meter with humidifier (per Unit)	1520 .00
14.	Fingertip Pulse oximeter (per Unit)	1500.00
15.	Face Shield (per Unit)	21.00

(BY ORDER OF THE GOVERNOR)

J. RADHAKRISHNAN, PRINCIPAL SECRETARY TO GOVERNMENT.

To

The Works Manager, Government Central Press, Chennai-600 079. (for publication of the Notification in the Tamil Nadu Government Gazette).

Copy to:

The Director of Drugs Control, Chennai-600 006

The Law Department, Chennai-600 009.

The Chief Minister's Office, Chennai-600 009.

The Special Personal Assistant to Hon'ble Minister (Food and Civil Supplies), Chennai-600 009.

The Special Personal Assistant to Hon'ble Minister (Medical and Family Welfare), Chennai-600 009.

The Co-operation, Food and Consumer Protection Department, Chennai-600 009. The Health and Family Welfare (Data Cell) Department, Chennai – 600 009. Stock File / Spare Copy.

// FORWARDED / BY ORDER //

SECTION OFFICER